

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL  
AHMEDABAD  
REGIONAL BENCH, COURT NO. 1**

**CUSTOMS APPEAL NO. 11392 OF 2025**

(Arising out of Order-in-appeal No.JMN-CUSTOM-000-APP-510-511-24-25 dated 26.02.2025 passed by Commissioner of Customs (Appels) Ahmedabad.)

**SHREE RAM VASSEL SCRAP Pvt. LTD.**

Shree Ram House, Khargada Stree,  
Near Khargate, Bhavnagar,  
Gujarat-364001

**Appellant**

Vs.

**COMMISSIONER OF CUSTOMS-CUSTOMS (P)**

Seema Shulka Bhawan,  
JAMNAGAR- Rajkot Highway,  
Near Victoria Bridge,  
Jamnagar- 361001

**Respondent**

**Appearance:**

Present for the Appellant : None

Present for the Respondent: Shri Himanshu Nachane, Superintendent (AR)

**CORAM: HON'BLE MR. SOMESH ARORA, MEMBER ( JUDICIAL )**

Date of Hearing: 28.08.2026

Date of Decision: 31.08.2026

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10004 of 2025.

**(SOMESH ARORA)  
MEMBER ( JUDICIAL )**

Sahil